

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. 1579
TO BE ANSWERED ON 09th DECEMBER, 2025

Vanakbara Harbour Project

†1579. **Shri Patel Umeshbhai Babubhai :**

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) the date on which the Vanakbara Harbour Project was approved by the Government and its current status;
- (b) the date on which the said project was started and the time-limit set for its completion;
- (c) the details of work sanctioned, started and pending under the project and the time by which the said work is likely to be completed;
- (d) the details of works that have not started yet and the reasons therefor and the time by which the work is likely to be started; and
- (e) the progress made so far on each work started and the details of each amounts project such as name, location, estimated cost and amount spent thereon including the heads under which these amounts have been spent?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) : The Department of Fisheries, Ministry of Fisheries, Animal Husbandry, and Dairying, Government of India has accorded administrative approval on 04th September, 2024 for Development of Smart & Integrated Fishing Harbour at Vanakbara, Diu in Union Territory of Dadra & Nagar Haveli and Daman & Diu at the cost of Rs 128.86 Crores with 100% central financial assistance under Pradhan Mantri Matsya Sampada Yojana (PMMSY). The project is being implemented by the U.T. Administration of Dadra & Nagar Haveli and Daman & Diu. The current status, as reported by the U.T. Administration, is that the project is in the tendering stage.

(b): The due date for commencement of work was 2 months after the date of issuance of administrative approval and that it was stipulated for completion in 18 months.

(c). The details of item of work as per administrative approval is at Annexure-I and that the U.T. administration has stated 24 months for completion of work from work order.

(d): The U.T. Administration has reported that the work is at the tendering stage and re-tender was done as only one agency was found qualified. The tender was opened on 29.10.2025 and the financial bid is under scrutiny.

(e): Does not arise.

Annexure-I

Statement referred to in reply to part (c) of the Lok Sabha Unstarred Question No. †1579 due for answer on 09th December, 2025 put in by Shri Patel Umeshbhai Babubhai, Hon'ble Member of Parliament, Lok Sabha regarding Vanakbara Harbour Project: Item wise details of "Development of Smart & Integrated Fishing Harbour at Vankbara" approved in Diu in Union Territories of Dadra & Nagar Haveli and Daman & Diu under PMMSY.

I. Development of Smart & Integrated Fishing Harbour at Vankbara

Sl.	Description	Amount (Rs in Lakh)
A		
1	Sorting and Grading of fish(45m x 25m) 4 Nos	1537.72
2	Ice Flakes (20m x 25m) 2 Nos	579.64
3	Auction Hall (110m x 40m) 1 no	648.28
4	Packing Hall (110m x 10m) 1 no	99.65
5	Chilled Room (60m x 25m) 1 no	462.81
6	Boat Maintenance Yard(50m x 20m) 1 no	36.82
7	Net Mending Shed (40m x 15m) 1 no	52.64
8	Fishing Harbour Office (15m x 10m) 1 no	46.27
9	Washroom Facilities (15m x 8m) 1 no	33.79
10	Generator & Electric Room(10m x 10m) 1 no	40.42
11	Fire Safety Building (20m x 10m) 1 no	57.01
12	Drinking Water Facility (3m x 3m) 9 nos	12.96
13	Under Ground Sump (8ll)	17.75
14	Elevated Storage Tank (5ll)	94.70
15	Sewage Treatment Plant (5mld)	259.67
16	Effluent Treatment Plant (8mld)	63.46
17	Solar Roof Top System	200.00
18	Boundary Fencing (850m)	26.54
19	GATE (6m X 2m)	4.15
20	Fuel Pump	15.00
21	Finger Jetty for Fuel Station(30m X 5m) 3 Nos	631.26
22	Strengthening of Existing Jetty for Ice & Water Facility (Including Bollard and Fender)	1917.53
23	Diaphragm Wall for Monsoon Berthing	731.98
24	Slope Protection for Monsoon Berthing	249.06
25	Strengthening of other Existing Fishing Platform	300.00
	Sub-Total(A) inclusive 18% GST	8606.23
B	Pre-investment studies @ 1%	86.06
	Labour cess @ 1%	86.06
	Work Charged Establishment @ 2%	172.12
	Contingencies @ 3%	258.19
	Sub-total(B) including 18% GST	710.87
	Grand (A+B)	9317.10

Sl.	Description	Amount (Rs in Lakh)
C	Smart Components	
1	Radio Communication centre	64.70
2	Procurement and installation of smart infrastructure components, such as IoT devices, sensors, communication networks, and data management systems including cost of hardware and installation services.	500.00
3	Development or customization of software for data management, analysis and visualization	300.00
4a	Communication and Connectivity: Deployment of communication infrastructure, including internet connectivity, satellite communication systems, and wireless networks	250.00
4b	Communication and Connectivity: Implementation of networking equipment and cybersecurity measures.	250.00
4c	Communication and Connectivity: Development and delivery of training programs for fishermen, port staff, L and administrators.	25.00
5a	Safety and Security Measures: Investment in safety equipment (GPS tracking devices, distress beacons, life jackets and rescue drones)	500.00
5b	Safety and Security Measures: Installation of security systems (surveillance cameras, drones, access control and other smart technologies)	300.00
5c	Navigational and Radio- communication equipment.	50.00
	Sub Total (C)	2239.70
D	Blue and Green Components	
1a	Rainwater Harvesting System: Installation of rain harvesting system including Gutters, Downspouts, roof guards, filters, etc.	57.90
1b	Rainwater Harvesting System: RCC Underground Tank (Cistern)	495.00
2	Conversion of conventional electric lighting system to LED lighting system in existing facilities	10.00
3	Procurement of waste processing equipment and recycling facilities	200.00
4a	Fish Handling System: Tripod with winch of capacity 22KN and 2.5m lift	36.00
4b	Fish Handling System: Conveyor system of 2.5MT/hour capacity	128.00
5a	Automated System: Movable conveyor system for carrying ice	100.00
5b	Automated System: Crane	50.00
6	Greeneries and landscaping	50.00
	Sub Total (D)	1126.90
	Sub Total of (C+D)	3366.60
E	Pre-investment studies @ 1%	33.66
	Add 3% for Contingencies	100.998
	Add 2% for Work charged establishment	67.332
	Sub Total (C+D+E)	3568.60
	Grand Total (A+B+C+D+E)	12885.69
	Rs 128.86 crore	
